

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>27/7/93</u>	None present for the applicant. Mr. S.S. Hosan - Counsel for the respondents. The T.A. is dismissed in ^{decided} default for non prosecution on the part of the applicant. (O.P. Sharma) Adm. member (Gopal Krishna) Judt. member (21/3)